

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH ALLAHABAD.

CIVIL MISC. CONTEMPT PETITION NO.03 OF 2006.

IN

ORIGINAL APPLICATION NO. 500 OF 2002.

ALLAHABAD THIS THE 15TH DAY OF SEPTEMBER 2006

HON'BLE MR. JUSTICE KHEM KARAN, V.C.

HON'BLE MR. P.K. CHATTERJI, A.M

Ram Priyajan S/o late Sri Sileti Singh,
R/o Village Nagla Madha, Post Tindauli,
District Mainpuri.

.....Applicant.

(By Advocate: Sri B.N Singh)

Versus.

S.K. Chaudhary,
Divisional Railway Manager,
North Central Railway,
Allahabad.

.....Respondents.

(By Advocate: Sri P. Mathur)

O R D E R

By HON'BLE MR. JUSTICE KHEM KARAN, V.C.

Heard Sri B.N Singh counsel for the
applicant and Sri P. Mathur counsel for the
respondents.

2. Both the counsel have stated that order of
the Tribunal have already been complied with, so
the Contempt proceedings are dropped. Notices are
discharged.

Manish -

Member-A

Vice-Chairman

Manish/-